



**Government of Jammu and Kashmir  
Transport Department, Civil Secretariat,  
Jammu/Srinagar**

**NOTIFICATION**

Jammu, the 12<sup>th</sup> April, 2016

SRO 132 .- In exercise of the powers conferred by sub-rule (2) of rule 118 of Central Motor Vehicles Rules, 1989 and in partial modification of SRO - 50 of 2016, the Government hereby direct that for the words and figures "1<sup>st</sup> April 2016" appearing in sixth line of SRO - 50 dated 16.02.2016, the words and figures "1<sup>st</sup> July 2016" shall be substituted.

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Raj Kumar Bhagat) IAS  
Secretary to Government  
Transport Department**

No: TR-12/MVD/2016

Dated: 12-04-2016

Copy to the:-

1. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs (W75C).
2. Transport Commissioner/ Chairman, State Transport Authority, J&K, Jammu.
3. Inspector General of Police (Traffic), J&K, Jammu.
4. Managing Director, J&K SRTC, Jammu.
5. Director, State Motor Garages, J&K, Jammu.
6. General Manger, Ranbir Government Press Jammu for favour of publication in the next issue of Government Gazette.
7. Special Assistant to the Hon'ble Minister of State for Transport (Independent Charge) for kind information of Hon'ble Minister.
8. Private Secretary to Chief Secretary for information of Worthy Secretary.
9. Pvt. Secy. to Secretary to Govt., Transport Department for information of the worthy Secretary.
10. Stock file (w2sc)
11. Incharge Website.

**(Romesh Kumar Giri)**

**Under Secretary to Government  
Transport Department**